| 1 | 2 | 3 | 4 | 5 | 6 |
|----|---------------------------|-----------------------|------|-------|-----------|
| 8. | A V Expressway Phase I | Km. 0.00- Km. 43.4 | NE-1 | 43.40 | Km. 2.616 |
| _ | TOTAL | | | 93.30 | |

Chennai Port and Ennore Port road connectivity project

1479. SHRI N. BALAGANGA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government is aware that there is an abnormal delay in executing the Chennai Port and Ennore Port road connectivity project;
 - (b) if so, the reasons for the delay and the steps taken to expedite the project; and
 - (c) the details of the fund allocation and target of completion earmarked?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) to (c) Chennai Ennore road project had been conceived as a Port Connectivity Project to be implemented by a Special Purpose Vehicle (SPV) with members from NHAI, State Government and the concerned Port Trusts.

The original project cost was Rs. 165.3 crores in the year 2003, which was revised to Rs. 309 crores in December 2005. Due to change in scope and for various other reasons, the total project cost increased to Rs. 600 crores in the year 2009. NHAI called the bid and the same was received on 10.11.2008. The SPV partners were requested to increase their equity/debt contribution proportionately. But no clear commitment from all the stakeholders (SPV partners) was made available. Due to this, the Bid for the above work received on 10.11.2008 has been cancelled in December, 2009.

The project will be taken up only after getting assurance of equity contribution from all stake holders.

Expressway from Marina Beach to Kottivakkam East Coast Road

1480. SHRI N. BALAGANGA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has any proposal to construct elevated Expressway from Marina Beach to Kottivakkam East Coast Road;
- (b) the details of the rehabilitation work and resettlement work which have to be taken due to the execution of the work;
- (c) whether Government is aware that many historic places will be disturbed if this project is executed;

- (d) if so, Government stand on the pertinent problem;
- (e) whether Government is also aware that the fishermen community have expressed their anguish and opposition to this project; and
 - (f) whether Government has come forward to consider the apprehensions?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) to (f) Central Government has no proposal for construction of elevated expressway from Marina Beach to Kottivakkam East Coast Road. However, as per information received from State Government of Tamil Nadu, the State Government have prepared a Detailed Feasibility report (DFR) for the project.

NH projects in Maharashtra

†1481. SHRI SANJAY RAUT: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the States where road projects of National Highways Authority of India (NHAI) are going on;
 - (b) the number of road projects of NHAI going on in Maharashtra;
 - (c) the number of such ambitious projects running behind its time frame;
- (d) whether Government has constituted any committee to find out the reasons for delay; and
- (e) if so, the details thereof and if not, the action taken against those officers responsible for delay?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) The road projects of National Highways Authority of India are currently going on in the States of: Andhra Pradesh, Assam, Bihar, Chhattisgarh, Delhi, Goa, Gujarat, Haryana, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Orissa, Punjab, Rajasthan, Tamil Nadu, Uttar Pradesh, Uttarakhand and West Bengal.

- (b) and (c) Out of 27 ongoing road projects in Maharashtra, 9 projects are running behind schedule.
- (d) and (e) No, Sir. In order to expedite the progress of four laning, projects are closely monitored and concerted efforts are being made to expedite land acquisition, shifting of utilities, granting interest bearing advances to contractors, etc. In order to expedite implementation of projects regional offices have been set up by NHAI headed by Chief General Managers. Powers have been delegated to the Chief General Managers who will monitor land acquisition matters as well as implementation of projects. Special land acquisition units are also set up to expedite land acquisition. State Governments have been requested to appoint Chief Secretaries of State as Nodal officers for NHDP projects. Projects are also closely and periodically reviewed at HQ as well as field units.

[†]Original notice of the question was received in Hindi.